GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 688 TO BE ANSWERED ON 23RD JULY, 2025

PDS SCHEME IN UTTAR PRADESH

†688. SHRI BABU SINGH KUSHWAHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of funds sanctioned, allocated and utilised under the Public Distribution System (PDS) scheme during the last five years and in the current year, State-wise;
- (b) the details of commodities being provided through the PDS across the country including Uttar Pradesh;
- (c) the number of beneficiaries of the said scheme in Uttar Pradesh especially in Jaunpur Lok Sabha constituency;
- (d) whether the Government proposes to provide other essential food items other than wheat and rice under PDS scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): State-wise funds are not allocated by Ministry of Finance, Government of India. Department of Food and Public Distribution (DFPD) reimburses the expenditure incurred by States, who have opted for Decentralized Procurement (DCP) mode for procurement/distribution of food grain to the Central Schemes' beneficiaries as per allocation. Other Non-DCP States lift the food grain from Food Corporation of India, as per their allocation. The Detail of funds released to DCP States as food subsidy during the last five years and in current year is placed at **Annexure-I**.

- (b): Rice, wheat and coarse grain are provided across the country including Uttar Pradesh under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY).
- (c): Under National Food Security Act, the present coverage of beneficiaries in Uttar Pradesh is 14.98 Crore including 34.65 Lakh in Jaunpur district.
- (d) & (e): From 01.06.2017, in addition to wheat and rice, 1 Kg of sugar per AAY family per month is also provided to participating States/Union Territories @ Rs.18.50 per Kg. under the scheme, namely, Sugar subsidy payable under PDS for AAY families.

Scheme-wise detail of funds allocated and utilized during last five Financial Year and current year is placed at **Annexure-II**.

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Detail of State-wise fund released as food subsidy during last five years and in current year

(Rs. In Cr.)

S. No.	Name of the State	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 18.07.2025)
1	Andhra Pradesh	8424.72	9323.40	6636.00	6268.20	8399.00	345.88
2	Bihar	4117.33	7671.90	10966.00	6557.60	9725.40	1463.63
3	Chhattisgarh	7193.13	9047.80	7574.80	5236.10	5695.60	17.20
4	Gujarat	9.24	749.43	311.54	267.83	138.87	
5	Himachal Pradesh	-	-	-	47.38	-	-
6	Jharkhand	3.66	. •	-	42.77	502.99	-
7	Karnataka	323.99	1682.10	2191.80	1222.10	1281.20	203.77
8	Kerala	1214.98	1777.90	1544.90	1151.90	1062.40	-
9	Madhya Pradesh	11946.40	14421.00	9471.50	16939.0 0	10189.0	1036.83
10	Maharashtra	2555.74	4082.10	2725.80	3923.30	327.74	-
11	Odisha	8985.73	7892.70	7600.10	14474.0	9948.80	520.64
12	Punjab	1761.53	2047.50	1202.50	2064.60	2572.70	-
13	Tamil Nadu	3109.76	6250.90	8686.00	7072.50	6033.90	30.82
14	Telangana	6879.59	7665.00	5242.80	5367.10	4178.30	68.78
15	Uttar Pradesh	-	-	-	-	9.09	-
16	Uttarakhand	1371.33	1554.40	1212.30	724.39	1159.30	119.92
17	West Bengal	8792.03	5421.30	6580.10	-	8899.90	28.36
18	Tripura	29.79	15.58	148.67	106.51	64.26	-
Total		66719.00	79603.00	72095.00	71465.00	70188.00	3835.83

Annexure-II

						(Rs. in Crore)
Sl. No.	State Name	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 18.07.25)
1	Andhra Pradesh	5.59	20.34	15.20	35.28	10.08	10.22
2	Chhattisgarh	15.96	15.96	12.40	11.58	12.89	-
3	Delhi	2.68	2.20	2.20	-	2.54	-
4	Goa	-		0.60	-	0.29	-
5	Gujarat	27.07	22.04	-	22.41	-	21.49
6	Haryana	5.05	1.15	5.60	4.24	1.21	-
7	Himachal Pradesh		8.08	3.50	-	12.12	-
8	J&K	2.08	2.54	4.80	1.29	10.14	-
9	Jharkhand	-	33.38	.=.	-	20.16	9.40
10	Karnataka	-	-	-	-	-	-
11	Kerala	6.37	-	21.50	9.21	7.02	-
12	Madhya Pradesh	-	-	12.93	99.48	42.29	-
13	Maharashtra	32.12	60.44	45.90	37.34	31.90	_
14	Mizoram	-			1.06	1.45	-
15	Nagaland	1.05	1.05	1.10	1.06	1.06	_
16	Rajasthan	6.94	-	-	-	-	-
17	Sikkim	0.18	0.73	0.20	0.37	0.37	0.37
18	Tamil Nadu	32.08	31.05	62.10	31.04	61.05	10.35
19	Tripura	-	10.41	-	1.81	5.99	-
20	Uttar Pradesh	-	-	87.30	127.83	84.41	-
21	Uttarakhand		-	-	18.63	-	7.11
22	West Bengal	60.76	37.38	24.20	16.33	58.92	8.51
23	Telangana	5.43	3.25	1.30	1.05	3.19	0.34
	TOTAL	203.37	250.00	300.83	420.00	367.08	67.79
Buc	lget Allocated	203.37	250.60	301.08	420.00	367.08	420.00
